

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**ITEM No. 107  
(IB)-394ND/2019**

**Under Section: 9 of IBC.**

**In the matter of:**

Fine Group Corporation Ltd	...	<b>Applicant</b>
Vs		
Lemon Electronics Ltd	...	<b>Respondent</b>

**Order delivered on 21.11.2019**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)**

**SHRI HEMANT KUMAR SARANGI,  
HON'BLE MEMBER (T)**

For the Respondent: Mr. Vipin Singh, Mr. Rajesh Sharma,  
Advocates

**ORDER**

List with IB-1607(ND)/2019 on 17.12.2019.